

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH**

**Appeal No. 249/2017**

**IN THE MATTER OF:**

Pr. Commissioner of Income Tax, Delhi-6 .... Applicant/petitioner  
Vs.

Registrar of Companies, Delhi

**Sh. Shadab Alam**

(M/s. Medof Integrated Services Pvt. Ltd. .... Respondent-1

**Order under Section 252(1) of the Companies Act**

**Order delivered on 19.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Applicant:-**

**Mr. Zoheb Hossain, Advocate Senior  
Standing Counsel for Revenu**

**ORDER**

**For Order See Appeal No. 213/2017**

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